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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/338/2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Bijay Lashmi Boruah,
Judge, Employess Insurance Court-cum-
Presiding Officer, Labour Court-cum-
Presiding Officer, Wakf Tribunal,
Guwahati, Assam

Dated Guwahati, the 10th January, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. LCG.11/2002-2003/1002, dated 21.12.2023

Madam,

With reference to the above, I am directed to inform you that you have been allowed to-

1. avail LTC for the block period of 2022-2025, to travel to Gujarat from Guwahati and return, along with your daughter Dr. Victoria Pearly, w.e.f. the evening of 12.01.2024 till the morning of 21.01.2024, by the shortest possible route, as per existing Rules.
2. avail three Casual Leave on 18th, 19th and 20th January, 2024 and restricted holiday on 17th January, 2024 on account of Silpi Divas, along with Headquarter leave permission from the evening of 12.01.2024 till the evening of 21.01.2024.
3. Further, the District & Sessions Judge, Kamrup(M), Guwahati, or the Seniormost Judicial Officer available at the station will remain in-charge of your Court and Office, during your absence.

Thanking you.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/339-342/2024/A. Dated 10th January, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The District & Sessions Judge, Kamrup(M), Guwahati, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

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10/1/24

REGISTRAR (VIGILANCE)

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10.01.2024